

HIGH COURT OF UTTARAKHAND, NAINITAL

Recruitment of Programmers-2023

Programmer Gr-II

Notice No. 02

Date: 16.01.2024

Deficiency / Shortcomings Identified in the Application Forms

Sl. No.	Name	Father's/ Husband's Name	Deficiency / Shortcomings
(1)	(2)	(3)	(4)
1	Mr. Tara Pada Mahato	Sri Raja Ram Mahato	Graduation and Post Graduation degree not enclosed.
2	Mr. Hem Krishna Singh	Sri Vishnu Singh Bisht	1. Enclosed documents not self attested. 2. B.Tech provisional certificate enclosed of year 2013 (More than 06 months old). 3. Photograph affixed on Application form not self attested.
3	Mr. Pankaj Singh Bhandari	Sri Digambar Singh Bhandari	1. Photographs on Application form & Admit card not self attested. 2. Clause 14(b) wrongly filled. 3. Enclosed documents not self attested (except photo ID)
4	Ms. Garima Bisht	Sri Brijesh Bisht	1. All Experience certificates not enclosed. 2. Graduation final year marksheet not enclosed.
5	Mr. Kushagra Bansal	Sri A.K. Bansal	B.Tech Provisional Certificate submitted of year 2018. (More than 06 months old).
6	Mr. Champak Joshi	Sri B.D. Joshi	1. B.Tech in Electronics and Communication Engineering. (Submit proof that you possess the required Education Qualification as mentioned in Clause 2(B) of Advertisement No. 312 dated 29.08.2023) 2. Admit card not filled.
7	Mr. Mahesh Narayan Upreti	Sri Puran Chandra Upreti	1. Clause 7 of application form i.e. mobile no. not filled. 2. Clause 14(b) wrongly filled. 3. B.Sc. degree not enclosed.
8	Mr. Ravi	Sri Bhwan Chandra Bhatt	Photograph affixed on Application form not self attested.
9	Mr. Tanuj Singh Rawal	Sri Mohan Singh Rawal	Photograph not self attested in application form and admit card.
10	Mr. Anand Singh	Sri Sher Singh	Photographs on Application form & Admit card not self attested.
11	Mr. Kailash Singh Dhapola	Sri Ishwar Singh Dhapola	1. Enclosed documents not self-attested (except Photo ID) 2. Self Addressed Envelopes not enclosed (Has enclosed 1 self-addressed envelope without postal stamp.) 3. Graduation degree not enclosed.
12	Mr. Narendra Singh	Sri Jawahar Singh Bisht	Experience Certificates not enclosed.
13	Mr. Deepak Joshi	Sri Nanda Ballabh Joshi	1. MCA degree not enclosed. 2. E-mail Id not filled. 3. Enclosed document not self attested (except Photo ID)

The aforementioned applicants are required to remove/ rectify the deficiencies/ shortcomings marked in their respective Application Forms within a period of 15 days from the day of publication of this Notice i.e. 31st January, 2024 (05:00 P.M.).

- In case the 'Required Document(s)' are not annexed with the Application Form or 'not self-attested' then self-attested copies of the same are to be furnished by the concerned applicant.
- An 'Undertaking' providing the details/ correct information related to the unfilled or wrongly filled Clause(s) of Application Form is to be furnished by the concerned applicant.
- With respect to 'Photograph Not Self Attested', an Undertaking along with Self Attested Photograph' is to be furnished by the concerned applicant.
- If a Provisional Certificate of Graduation/Qualification, which is more than 06 months old, has been enclosed then either a 'self attested copy of Degree Certificate' or an Undertaking stating that the applicant will provide copy of Degree Certificate before the date of Written Examination is to be furnished by the concerned applicant.

The aforesaid documents/ undertaking/ information be submitted in the **'Recruitment Cell, High Court of Uttarakhand'** within the prescribed time period as above, failing which their candidature will be rejected.

Sd/-
Registrar General